

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 10-NOVEMBER-2025 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/
VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 437/ CHANDI/2024	2021-22	[D] RAMAN KOHLI (E - FILE)	
2	ITA 445/ CHANDI/2024	2020-21	[D] RAMAN KOHLI (E - FILE)	
3	ITA 904/ CHANDI/2025	2021-22	[A] PRABHNOOR SINGH	
4	ITA 905/ CHANDI/2025	2021-22	[D] ROHIT	
5	ITA 906/ CHANDI/2025	2013-14	[A] MATA BALA SUNDRI RICE MILL	
6	ITA 919/ CHANDI/2025	2010-11	[A] VIKRANT SANDAL	
7	ITA 511/ CHANDI/2025	2020-21	[A] MOHALI EDUCATION SOCIETY, MOHALI	


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06-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 11-NOVEMBER-2025 (TUESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 313/ CHANDI/2020	2015-16	[A] THE BILASPUR DISTT. TRUCK OPERATORS TRANSPORT COP-OP SOCIETY LTD.	
2	ITA 797/ CHANDI/2023	2016-17	[D] SHREE BALAJI PROCESSORS (E - FILE)	
3	ITA 524/ CHANDI/2024	2009-10	[A] OSHO FORGE LTD. (E - FILE)	
4	ITA 707/ CHANDI/2024	2018-19	[A] OSHO FORGE LTD. (E - FILE)	
5	ITA 827/ CHANDI/2024	2021-22	[D] NV ENTERPRISES (E - FILE)	
6	ITA 137/ CHANDI/2025	2025-26	[A] THAKUR SATYANARAYAN KAPURIA MANDIR NYAS RAMPUR	
7	ITA 231/ CHANDI/2025	2013-14	[A] SHIMLA HILLS CONSTRUCTION	
8	ITA 232/ CHANDI/2025	2014-15	[A] SHIMLA HILLS CONSTRUCTION	
9	ITA 233/ CHANDI/2025	2015-16	[A] SHIMLA HILLS CONSTRUCTION	
10	ITA 234/ CHANDI/2025	2016-17	[A] SHIMLA HILLS CONSTRUCTION	
11	ITA 235/ CHANDI/2025	2017-18	[A] SHIMLA HILLS CONSTRUCTION	
12	ITA 236/ CHANDI/2025	2018-19	[A] SHIMLA HILLS CONSTRUCTION	
13	ITA 311/ CHANDI/2025	2020-2021	[A] MOHAMMED MUSHTAQ	
14	ITA 312/ CHANDI/2025	2012-13	[A] NEELAM GUPTA	
15	ITA 313/ CHANDI/2025	2013-14	[A] NEELAM GUPTA	
16	ITA 314/ CHANDI/2025	2014-15	[A] NEELAM GUPTA	
17	ITA 468/ CHANDI/2025	2024-25	[A] SAHIB DAYAL FOUNDATION	
18	ITA 925/ CHANDI/2025	2015-16	[A] THE GHARTHOON AGRI CULTURAL SERVICES SOCIETY	
19	ITA 926/ CHANDI/2025	2015-16	[A] THE GHARTHOON AGRI CULTURAL SERVICES SOCIETY	
20	ITA 927/ CHANDI/2025	2015-16	[A] THE GHARTHOON AGRI CULTURAL SERVICES SOCIETY	
21	ITA 928/ CHANDI/2025	2015-16	[A] THE GHARTHOON AGRI CULTURAL SERVICE SOCIETY	
22	ITA 932/ CHANDI/2025	2021-22	[A] P D MEMORIAL RELIGIOUS AND EDUCATIONAL ASSOCIATION	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF B BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 1****WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/
VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 619/ CHANDI/2022	2011-12	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
2	ITA 620/ CHANDI/2022	2012-13	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
3	ITA 621/ CHANDI/2022	2013-14	[D] THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION & INDUSTRIAL TRAINING	
4	ITA 901/ CHANDI/2024	2018-19	[A] PARDAMAN SINGH	
5	ITA 1174/ CHANDI/2024	2019-20	[A] MADANPUR CO-OPERATIVE HOUSE BUILDING SOCIETY LIMITED	
6	ITA 1196/ CHANDI/2024	2012-13	[A] SUNRISE INFRATEC PRIVATE LIMITED	
7	ITA 1247/ CHANDI/2024	2012-2013	[A] SHRI HARI & CO OWNERS, C/O SAWAN TRADERS, INDIA SHOP NO. 42, NEW GRAIN MARKET, KAITHAL	
8	ITA 395/ CHANDI/2025	2016-17	[A] MANOJ KUMAR GOLYAN & SONS, HARYANA	
9	ITA 404/ CHANDI/2025	2019-20	[D] THE RAINKH COOPERATIVE AGRICULTURE SERVICE SOCIETY LTD.	
10	ITA 410/ CHANDI/2025	2013-14	[A] PUNJAB NATIONAL BANK	
11	ITA 447/ CHANDI/2025	2017-18	[D] RAJ KUMAR	
12	ITA 933/ CHANDI/2025	2012-13	[A] PENSION AND GRATUITY FUND TRUST	
13	ITA 934/ CHANDI/2025	2013-14	[A] PENSION AND GRATUITY FUND TRUST	
14	ITA 935/ CHANDI/2025	2017-18	[A] PENSION AND GRATUITY FUND TRUST	
15	ITA 937/ CHANDI/2025	2011-12	[A] MAHINDER KAUR	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF B BENCH FOR 13-NOVEMBER-2025 (THURSDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/
VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 946/ CHANDI/2025	2015-16	[A] PREM SINGH (SGM)	
2	ITA 947/ CHANDI/2025	2017-18	[A] PREM SINGH (SGM)	
3	ITA 943/ CHANDI/2025	2012-13	[A] PREM SINGH	
4	ITA 944/ CHANDI/2025	2013-14	[A] PREM SINGH	
5	ITA 945/ CHANDI/2025	2014-15	[A] PREM SINGH	
6	ITA 36/ CHANDI/2023	2019-20	[A] SH. RAJINDER PAL DHIMAN	
7	ITA 548/ CHANDI/2025	2018-19	[A] RAJINDER PAL DHIMAN THROUGH LEGAL HEIR SIDHANT DHIMAN	
8	ITA 714/ CHANDI/2024	2018-19	[A] MANDI SAKSHARTA EVUM JANVIKAS SAMITI	
9	ITA 842/ CHANDI/2024	2019-20	[A] SANDEEP KUMAR	
10	ITA 61/ CHANDI/2025	2013-14	[A] SHREE RADHE JEWELLERS PRIVATE LIMITED	
11	ITA 559/ CHANDI/2025	2012-13	[A] SUN FLOWER CAPITAL SERVICES PRIVATE LIMITED	
12	ITA 692/ CHANDI/2025	2017-18	[A] STAR PLY LAM LIMITED	

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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 10-NOVEMBER-2025 (MONDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 1/CHANDI/2006	1-4-96 to 5-2- 2003	[D] SH. LALIT BHATIA	
2	IT(SS)A 4/CHANDI/2006	01-04-1996 to 05-02- 2003	[A] SH. LALIT BHATIA	
3	IT(SS)A 2/CHANDI/2006	01-04-1996 to 05/02/2003	[D] M/S SWASTIK TRADING COMPANY	
4	IT(SS)A 3/CHANDI/2006	01-04-1996 TO 05-02- 2003	[A] M/S SWASTIK TRADING COMPANY	
5	IT(SS)A 6/CHANDI/2006	01-04-1996 to 05-02- 2003	[D] SH. S.K. BHATIA	
6	IT(SS)A 7/CHANDI/2006	01-04-1996 to 05-02- 2003	[A] SH. S.K. BHATIA	
7	ITA 624/CHANDI/2023	2017-18	[A] BALWINDER SINGH (E-FILE)	
8	ITA 651/CHANDI/2024	2014-15	[A] ASHWANI KUMAR	
9	ITA 945/CHANDI/2024	2013-14	[A] HIMACHAL PRADESH FINANCIAL CORPORATION	
10	ITA 1217/CHANDI/2024	2017-18	[A] JUGESH SALUJA	
11	ITA 98/CHANDI/2025	2017-18	[A] ASSISTANT CONTROLLER F&A DIRECTORATE OF INDUSTRIES	
12	ITA 99/CHANDI/2025	2017-18	[A] GOOD MEDIA NEWS PRIVATE LIMITED	
13	ITA 103/CHANDI/2025	2022-2023	[A] DEEPAK KUMAR PROP. M/S URVI ENTERPRISES MANDIGOBINDGARH	
14	ITA 112/CHANDI/2025	2021-22	[D] ARUN GUPTA	
15	ITA 332/CHANDI/2025	2024-25	[A] KHALSA JI FOUNDATION	
16	ITA 460/CHANDI/2025	2022-23	[A] HARE RAMA HARE KRISHNA FIGHTER CLUB	
17	ITA 973/CHANDI/2025	2017-18	[A] M/S DEVI OIL STORE	
18	ITA 977/CHANDI/2025	2018-19	[A] FUJIYAMA POWER SYSTEMS	
19	ITA 979/CHANDI/2025	2018-19	[A] ABHIMANYU GUPTA	
20	ITA 987/CHANDI/2025	2014-15	[A] HEALTH BIOTECH LIMITED	
21	ITA 988/CHANDI/2025	2017-18	[A] DINESH KUMAR SOOD	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 11-NOVEMBER-2025 (TUESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 566/CHANDI/2015	2006-07	[A] SH. GULSHAN RAI SATIJA	
2	ITA 249/CHANDI/2020	2011-12	[A] SMT. JATINDER KAUR PADDA	
3	ITA 878/CHANDI/2024	2017-18	[A] JAGDEEP CHAUDHARY	
4	ITA 892/CHANDI/2024	2012-13	[A] JAGDEEP CHAUDHARY	
5	ITA 1199/CHANDI/2024	2017-18	[A] ARMED FORCES FLAG DAY FUND	
6	ITA 182/CHANDI/2025	2010-11	[A] AP RESIDENCY PRIVATE LIMITED	
7	ITA 412/CHANDI/2025	2013-14	[A] ASHOK KUMAR CHAUHAN	
8	ITA 479/CHANDI/2025	2017-18	[A] G K ENTERPRISES	
9	ITA 826/CHANDI/2025	2015-16	[A] HAR KISHAN	
10	ITA 835/CHANDI/2025	2015-16	[A] AJAY TANTA	
11	ITA 836/CHANDI/2025	2018-19	[D] DAYANAND MATH	
12	ITA 990/CHANDI/2025	2015-16	[A] AJAIB SINGH	
13	ITA 1006/CHANDI/2025	2012-13	[A] BUTA SINGH	
14	ITA 1069/CHANDI/2025	2012-13	[A] BUTA SINGH	
15	ITA 1016/CHANDI/2025	2017-18	[A] LAKHWINDER SINGH PANAG	
16	ITA 1017/CHANDI/2025	2014-15	[A] AARTI OIL AND ALLIED PRODUCTS PRIVATE LIMITED	
17	ITA 1029/CHANDI/2025	2011-12	[A] GOPAL SWEETS PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH**CAUSE LIST OF A BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)****BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER****IN COURT ROOM 2****WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 855/CHANDI/2010	2006-07	[D] THE LUDHIANA IMPROVEMENT TRUST	
2	ITA 1104/CHANDI/2011	2007-08	[A] THE LUDHIANA IMPROVEMENT TRUST	
3	ITA 399/CHANDI/2013	2009-10	[A] THE LUDHIANA IMPROVEMENT TRUST	
4	ITA 102/CHANDI/2014	2010-11	[A] THE LUDHIANA IMPROVEMENT TRUST	
5	ITA 344/CHANDI/2014	2007-08	[A] THE LUDHIANA IMPROVEMENT TRUST	
6	ITA 899/CHANDI/2014	2011-12	[A] THE LUDHIANA IMPROVEMENT TRUST	
7	ITA 64/CHANDI/2015	2009-10	[A] THE LUDHIANA IMPROVEMENT TRUST	
8	ITA 152/CHANDI/2015	2009-10	[D] M/S THE LUDHIANA IMPROVEMENT TRUST	
9	ITA 537/CHANDI/2016	2008-09	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
10	ITA 802/CHANDI/2016	2005-06	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
11	ITA 803/CHANDI/2016	2008-09	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
12	ITA 804/CHANDI/2016	2009-10	[A] M/S THE LUDHIANA IMPROVEMENT TRUST	
13	ITA 785/CHANDI/2017	2013-14	[A] THE LUDHIANA IMPROVEMENT TRUST	
14	ITA 116/CHANDI/2019	2015-16	[A] LUDHIANA IMPROVEMENT TRUST	
15	ITA 979/CHANDI/2019	2015-16	[A] LUDHIANA IMPROVEMENT TRUST	
16	ITA 754/CHANDI/2023	2017-18	[A] GURDWARA SHRI BAULI SAHIB DHAKOLI	
17	ITA 497/CHANDI/2024	2018-19	[A] AMIT KEDIA (E-FILE)	
18	ITA 1045/CHANDI/2024	2011-12	[A] GURMIT KAUR	
19	ITA 1047/CHANDI/2024	2018-19	[D] CHAUHAN PAPER (P) LTD.	
20	ITA 1059/CHANDI/2024	2018-2019	[A] CHAUHAN PAPERS(P) LTD	
21	ITA 121/CHANDI/2025	2018-19	[A] ANIL KUMAR	

CAUSE LIST OF A BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

**WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
22	ITA 186/CHANDI/2025	2012-13	[A] GURPINDERPAL SINGH	
23	ITA 300/CHANDI/2025	2018-19	[A] GAURAV AHUJA	
24	ITA 310/CHANDI/2025	2017-18	[A] G S PROMOTORS AND DEVELOPERS	
25	ITA 1032/CHANDI/2025	2018-19	[A] GULAB SINGH	
26	ITA 1041/CHANDI/2025	2017-2018	[A] KARAMSAR COMMUNICATIONS, LUDHIANA	
27	ITA 1043/CHANDI/2025	1999-2000	[A] HIMACHAL PRADESH STATE FOREST DEVELOPMENT CORPORATION LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF A BENCH FOR 13-NOVEMBER-2025 (THURSDAY)

**BEFORE HON'BLE LALIET KUMAR, JUDICIAL MEMBER
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 2

WEBEX ID FOR COURT NO. 2: 2640 893 7949 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 731/CHANDI/2007	2003-04	[D] M/S ALCHEMIST LTD. (FORMERLY TOUBRO INFOTECH INDS. LTD.)	
2	ITA 568/CHANDI/2019	2009-10	[A] DISHA COMMERCIAL PVT. LTD.	
3	ITA 187/CHANDI/2023	2012-13	[A] DISHA COMMERCIAL PVT. LTD.	
4	ITA 223/CHANDI/2024	2019-20	[A] AMIT THAPAR	
5	ITA 585/CHANDI/2024	NA	[A] LORD SHANI DEV TEMPLE	
6	ITA 789/CHANDI/2024	2015-16	[A] KIRAN KANWAR	
7	ITA 908/CHANDI/2024	2018-19	[A] JANTA LAND PROMOTERS PRIVATE LIMITED	
8	ITA 959/CHANDI/2024	2017-18	[A] ASHWANI	
9	ITA 31/CHANDI/2025	2020-21	[A] GAGANPREET GARG	
10	ITA 51/CHANDI/2025	2017-18	[A] CHANDER PRATAAP SINGH TYAGI, C-412, NEW SHIMLA, HIMACHAL PRADESH	
11	ITA 503/CHANDI/2025	2023-24	[A] GURU NANAK PUBLIC SCHOOL	
12	ITA 504/CHANDI/2025	2024-25	[A] GURU NANAK PUBLIC SCHOOL	
13	ITA 506/CHANDI/2025	2017-18	[A] GARG INTERNATIONAL	
14	ITA 620/CHANDI/2025	2015-16	[A] LALIT JAIN	
15	ITA 1046/CHANDI/2025	2021-22	[A] INDER KALTA	
16	ITA 1047/CHANDI/2025	2022-23	[A] INDER KALTA	
17	ITA 1048/CHANDI/2025	2023-24	[A] INDER KALTA	
18	ITA 1049/CHANDI/2025	2021-22	[A] KALTA LIQUORS	
19	ITA 1050/CHANDI/2025	2022-23	[A] KALTA LIQUORS	
20	ITA 1051/CHANDI/2025	2023-24	[A] KALTA LIQUORS	


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07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 10-NOVEMBER-2025 (MONDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 769/ CHANDI/2023	2016-17	[A] CHANDER SHEIKHER SAINI	
2	ITA 73/ CHANDI/2025	2017-18	[A] SARUPINDER SINGH BRAICH	
3	ITA 671/ CHANDI/2025	2016-17	[A] SHIVDAYAL DHARAM SHALA TRUST	
4	ITA 797/ CHANDI/2025	2017-18	[A] VINOD KUMAR	
5	ITA 832/ CHANDI/2025	2020-21	[A] THE KASALI CLUB	
6	ITA 920/ CHANDI/2025	2017-18	[A] NANGAL KHURD CO-OPERATIVE AGRICULTURAL SERVICE SOCIETY LIMITED	
7	ITA 1035/ CHANDI/2025	2012-13	[A] GAGANDEEP KAUR	
8	ITA 1036/ CHANDI/2025	2024-25	[A] ASHOK KUMAR	


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06-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 11-NOVEMBER-2025 (TUESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

**WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL
HEARING.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1189/ CHANDI/2024	2020-21	[A] MUKESH KUMAR HUF	
2	ITA 239/ CHANDI/2025	2012-13	[A] JANKEY POLYMERS	
3	ITA 288/ CHANDI/2025	2017-18	[A] MOHAN LAL BHAPTA	
4	ITA 327/ CHANDI/2025	2022-2023	[A] RAM BHAGAT PHATELA	
5	ITA 809/ CHANDI/2025	2018-19	[A] LABH SINGH	
6	ITA 971/ CHANDI/2025	2017-18	[A] SH. JAI PRAKASH	


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06-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 12-NOVEMBER-2025 (WEDNESDAY)

**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 604/ CHANDI/2023	2013-14	[A] JAMYANG KHYENTSE YESHI (E-FILE)	
2	ITA 975/ CHANDI/2024	2019-20	[A] VISHAD BHARDWAJ	
3	ITA 491/ CHANDI/2025	2015-16	[A] GEETA SHARMA	
4	ITA 653/ CHANDI/2025	2010-11	[A] PAVITAR SINGH	
5	ITA 781/ CHANDI/2025	2013-14	[A] ANITA RANI W/O SH. RAJENDER SINGH	
6	ITA 807/ CHANDI/2025	2013-14	[A] RANJIT SINGH	
7	ITA 823/ CHANDI/2025	2017-18	[A] RUPINDER KAUR	
8	ITA 948/ CHANDI/2025	2012-13	[A] SHAM LAL	


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INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

CAUSE LIST OF SMC BENCH FOR 13-NOVEMBER-2025 (THURSDAY)

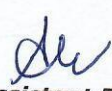
**BEFORE HON'BLE RAJPAL YADAV, VICE PRESIDENT
AND HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

IN COURT ROOM 1

WEBEX ID FOR COURT NO. 1: 2513 936 4523 PASSWORD 12345 FOR HYBRID/VIRTUAL HEARING.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 949/ CHANDI/2024	2012-13	[A] HARI SINGH	
2	ITA 1220/ CHANDI/2024	2012-2013	[A] RAJEEV SARDANA, SARDANA NAGAR, AMBALA ROAD, JAGADHRI, YAMUNA NAGAR	
3	ITA 22/ CHANDI/2025	2011-12	[A] JASWINDER SINGH	
4	ITA 215/ CHANDI/2025	2013-14	[A] SUKHWINDER SINGH	
5	ITA 273/ CHANDI/2025	2012-13	[A] SANGEETA DUGAL, YAMUNA NAGAR, HARYANA	
6	ITA 739/ CHANDI/2025	2019-20	[A] MEHAR SINGH C/O MUNSHA SINGH	
7	ITA 744/ CHANDI/2025	2011-12	[A] JASVINDER KAUR	
8	ITA 747/ CHANDI/2025	2012-13	[A] BHAGWAN SINGH	
9	ITA 924/ CHANDI/2025	2017-18	[A] DILBAG SINGH	

[Faint background grid with dates and years: 2017-13, 2012-2013, 2011-12, 2013-14, 2012-13, 2019-20, 2011-12, 2012-13, 2017-18]


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07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
PART HEARD MATTERS
FOR 10-NOVEMBER-2025 (MONDAY)**

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

PART HEARD MATTERS										
Court Room 1										
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.										
Srl	Appeal Number				Assmt. Year	Assessee	Bench			Remarks
1	ITA	1011	CHANDI	2025	2021-22	[A] KAPIL GUPTA	B			
2	ITA	1012	CHANDI	2025	2022-23	[A] KAPIL GUPTA	B			
3	ITA	1013	CHANDI	2025	2023-24	[A] KAPIL GUPTA	B			


Assistant Registrar
06-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
STAY APPLICATIONS
FOR 11-NOVEMBER-2025 (TUESDAY)**

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

STAY APPLICATIONS Court Room 1 Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks	
1	SA	39	CHANDI	2025	AY 2021-22	[A] GROZ-BECKERT ASIA PRIVATE LIMITED		A		


Assistant Registrar
07-Nov-2025

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
PART HEARD MATTERS
AND MISCELLANEOUS APPLICATIONS**

FOR 13-NOVEMBER-2025 (THURSDAY)

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 2 Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.										
Srl	Appeal Number				Assmt. Year	Assessee		Bench	TO Author	
1	MA	114	CHANDI	2025	2013-14	[A] TRIVENI KNITS PRIVATE LIMITED		B	LK/JM	

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Assistant Registrar
a **06-Nov-2025**

INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH

**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 14-NOVEMBER-2025 (FRIDAY)**

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 1								
Webex ID for Court No. 1: 2513 936 4523 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	8	CHANDI	2024	2014-15	[A] M/S FIDELITY INFORMATION SERVICES INDIA PVT. LTD.	A	RY/VP
2	MA	9	CHANDI	2024	2012-13	[A] SHRI HARI & CO OWNERS, C/O SAWAN TRADERS, INDIA SHOP NO. 42, NEW GRAIN MARKET, KAITHAL	B	RY/VP
3	MA	10	CHANDI	2024	2013-14	[A] SHRI HARI & CO OWNERS C/O SAWAN TRADERS, INDIA SHOP NO. 42, NEW GRAIN MARKET, KAITHAL	B	RY/VP
4	MA	39	CHANDI	2025	2019-20	[D] HARSORIA HOSPITALITY	A	RY/VP
5	MA	110	CHANDI	2025	2014-15	[D] M/S STYLAM INDUSTRIES LTD.	B	RY/VP
6	MA	112	CHANDI	2025	2013-14	[D] H.P. SINGH AND OTHERS	A	RY/VP
7	MA	113	CHANDI	2025	2011-12	[A] BALWINDER SINGH	B	RY/VP

**BEFORE SHRI LALIET KUMAR, JUDICIAL MEMBER
AND SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS								
Court Room 2								
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	73	CHANDI	2018	2006-07	[D] SH. SIMRAN PAL SINGH GILL	B	LK/JM
2	MA	15	CHANDI	2022	2015-16	[D] SH. SAWARN SINGH	B	LK/JM
3	MA	2	CHANDI	2023	2019-20	[D] SILVER STAR INDUSTRIAL AND ALLIED SERVICES	B	LK/JM
4	MA	27	CHANDI	2025	2016-17	[D] M/S FASTWAY TRANSMISSIONS PVT.LTD.	A	LK/JM
5	MA	33	CHANDI	2025	2011-12	[D] SHRI BHARTENDU KAPOOR	A	LK/JM
6	MA	85	CHANDI	2025	2018-19	[D] M/S DIAMOND PLASTICS PRODUCTS (PIPE DIVISION)	A	LK/JM
7	MA	89	CHANDI	2025	2019-20	[D] SH. AMRIK SINGH GILL	A	LK/JM
	MA		CHANDI	2025	2019-20	[D] SH. LALIT KUMAR BANSAL	A	LK/JM

BEFORE SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS								
Court Room 2								
Webex ID for Court No. 2: 2640 893 7949 Password 12345 for Hybrid/Virtual Hearing.								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	28	CHANDI	2025	2012-13	[D] M/S SURYA TEXTTECH	SMC	MKA/AM
2	MA	30	CHANDI	2025	2011-12	[D] M/S SURGE INDUSTRIES	SMC	MKA/AM


Assistant Registrar
07-Nov-2025